



**NATION
TAX
MARKET**

भारत सरकार
Government of India
वित्त मंत्रालय, राजस्व विभाग
Ministry of Finance, Department of Revenue
कार्यालय, मुख्य आयुक्त सीमा भुल्क (निवारक), प्रवेत्र, पटना
Office of the Chief Commissioner, Customs (Prev) Zone, Patna
चतुर्थ तल, केन्द्रीय राजस्व भवन, वीर चन्द पटेल पथ, पटना
4th Floor, Central Revenue Building, Bir chand Patel Path, Patna
दूरभाष सं०: 0612 2504043, फ़ैक्स सं०: 0612 2504770
ई-मेल : ccocuspatna@gmail.com तथा ccu-cuspatna@nic.in

C.No. VIII (48)07-Tech/CCO/Cus/Pat/2021/

Dated: - 03.06.2021

To

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block No. 1, Wing No. 5, R.K.Puram, New Delhi - 110066.
2. The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P.Bhawan, I.P.Estate, New Delhi - 110002.
3. The Director General, Directorate General of Central Excise Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R.K.Puram, New Delhi-110066.
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi - 110002.
5. The Additional Director General, Directorate General of Systems Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp. Patkar Hall, New Marine Lines, Mumbai - 400020.
6. All Chief Commissioners/Principal Commissioners/Commissioners, Customs, Customs (Prev), CGST & Central Excise, Central Excise(Audit), Service Tax, Service Tax (Audit) and LTUs.

Sir/Madam,

Sub: - Legal Verification of AEO applicants under AEO Programme.
- reg.

Kind reference is invited to the Board's Circular No. 33/2016-Customs dated 22.07.2017 and Circular No. 03/2018 - Customs dated 17.01.2018 on the above cited subject matter.

The following Importers/Exporters have applied for AEO T2 Status:-

S.No.	Name of the Applicant (M/s)	AEO Status	IEC No.	PAN No.
1	M/s Tirubala International Pvt. Ltd., C-7, Site No.1, Panki Industrial Area, Kanpur-208022	AEO- T2	0605009058	AAECT2086J

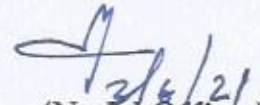
In terms of Para 3.2 of the Board's Circular No. 33/2016-Customs dated 22.07.2017 and Circular No. 03/2018 - Customs dated 17.01.2018, a

background check on the said Importer/Exporter for the last three years has to be made before grant of AEO Certificate. Therefore, it is requested that details as mentioned below against the said importer/exporter may be sent to this office by e-mail.

- i) Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, and clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
- ii) Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- iii) Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under Customs Act, 1962 [other than those mentioned in point (i) and (ii) above] during the last three financial years. The ratio of such disputed duty demanded or duty drawback demanded or sought to be denied may be provided.

Further, when furnishing the details, if any, issue in brief, date of SCN/order, revenue implication etc, may be included. In case no comments are received within 14 days, it will be presumed that there is no objection in granting "AEO" status to the above applicant.

Yours faithfully,


26/6/21
(Nodal Officer)

Additional Commissioner (CCO),
Customs (Prev.) Zone,
Patna.

4

भारत सरकार/Government of India
वाणिज्य एवं उद्योग मंत्रालय/Ministry of Commerce & Industry
वाणिज्य विभाग/Department of Commerce
OFFICE OF JT. DIRECTOR GENERAL OF FOREIGN TRADE
संयुक्त महानिदेशक विदेश व्यापार का कार्यालय
117/L-444, KAKADEO KANPUR-208025

सेवा में/To,

161774

2816117

मैसर्स/M/s. TIRUBALA INTERNATIONAL PVT.LTD.,
C-7, PANKI INDUSTRIAL AREA
SITE-I
KANPUR- U.P. 208022

विषय- आयातक-निर्यातक कोड नम्बर आवंटित करना//Allotment of Importer-Exporter Code Number.

प्रिय महोदय/Dear Gentleman,

आपके आवेदन पत्र के सदरम में आपको आयातक-निर्यातक कोड संख्या [0605009058] आवंटित किया जा रहा है। कृपया इसकी अच्छी तरह जाँच लें। अगर इसमें कोई त्रुटि पाई जाती है तो उसे तत्काल इस कार्यालय के ध्यान में लाया जाए।

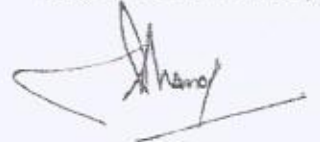
With reference to your application you have been allotted Importer-Exporter Code No [0605009058] Please check it properly. If there is any discrepancy, it may be brought to the notice of this office immediately.

कृपया पावती दें।/Please acknowledge receipt.

संलग्न: यथोपरि।
Enclosure: As above

स्थान:/Place :KANPUR
दिनांक:/Date :28.06.2013

भवदीय/Yours faithfully



(DEEP CHAND)
विदेश व्यापार विकास अधिकारी/Foreign Trade Development Officer



For TIRUBALA INTERNATIONAL PVT. LTD.

Authorised Signatory



भारत सरकार

GOVERNMENT OF INDIA


वाणिज्य एवं उद्योग मंत्रालय

MINISTRY OF COMMERCE AND INDUSTRY

OFFICE OF JT. DIRECTOR GENERAL OF FOREIGN TRADE

संयुक्त महानिदेशक विदेश व्यापार का कार्यालय
117/L-444, KAKADEO KANPUR-208025

आयातक-निर्यातक कोड (आईईसी) का प्रमाण-पत्र
CERTIFICATE OF IMPORTER-EXPORTER CODE (IEC)

- नाम/Name TIRUBALA INTERNATIONAL PVT.LTD.,
- पता/Address C-7. PANKI INDUSTRIAL AREA SITE-I KANPUR- U.P. 208022
- उस व्यक्ति का नाम व पदनाम जिनका फोटो ग्राफ बैंक सर्टिफिकेट पर चिपकाया गया है।/Name and Designation of the person whose photograph has been affixed on the Bank Certificate

BRIJENDRA KUMAR AGARWAL
DIRECTOR
- ब्रांच/डिवीजन/इकाई का पता, यदि कोई हो
Address of the Branch/Div./Unit if any
Branches *
*** As per Branch List enclosed ***
- आईईसी संख्या/IEC Number 0605009058
- जारी करने की तिथि/Date Of Issue 15.03.2005
- स्थाई खाता सं.(पैन)/PAN AAECT2086J
स्थान./Place :KANPUR
दिनांक./Date :28.06.2013
विदेश व्यापार विकास अधिकारी/Foreign Trade Development Officer

(Issued From File.No./फाइल सं०[06/04/130/00960/AM05/] से जारी दिनांक dated 15.03.2005)

शेयर/Share: 1. आईईसी धारक के नाम, पता एवं संविधान में किसी भी परिवर्तन के मामले में आईईसी धारक द्वारा बीच अनुसंधान परिश्रम की तारीख से 90 दिन की अवधि को समाप्ति के बाद आईईसी के नए धारक को प्रेषित करने का पत्र नहीं होगा। जब तक ऐसे परिवर्तनों को संबंधित लाइसेंसिंग अधिकारी के पास आईईसी में प्रविष्ट करने हेतु प्रस्तुत किया। In case of any change in the Name/Address or Constitution of IEC holder, the IEC holder shall cease to be eligible to Import or Export against the IEC after expiry of 90 days from the date of such a change unless in the meantime, the consequential changes are effected in the IEC by the concerned Licensing Authority.

Office of Jt. Director General of Foreign Trade
117/L-444, KAKADEO KANPUR -208025

BRANCH LIST ANNEXED TO : File No. 06/04/130/00960/AM05/ Date :
15.03.2005

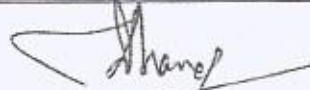
For TIRUBALA INTERNATIONAL PVT. LTD.

Authorised Signatory

IEC:0605009058 Party :TIRUBALA INTERNATIONAL PVT.LTD.,

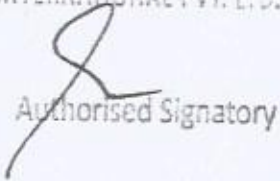
Branch Code : 1	C-7, PANKI INDUSTRIAL AREA SITE-I, KANPUR U.P. 208022
Branch Code : 2	85/71, AFIM KOTHI KANPUR U.P. 208022
Branch Code : 3	C-1/A1, PANKI INDUSTRIAL AREA SITE-1 KANPUR U.P. 208022
Branch Code : 4	C-35 & 36, PANKI INDUSTRIAL AREA SITE-1, KANPUR U.P. 208022

Date:28.06.2013
Place:KANPUR



DEEP CHAND
Foreign Trade Development Officer

For TIRUBALA INTERNATIONAL PVT. LTD.




Authorized Signatory



Government of India
Form GST REG-06
[See Rule 10(1)]

Registration Certificate

Registration Number : 09AAECT2086J1Z0

1.	Legal Name	TIRUBALA INTERNATIONAL PRIVATE LIMITED			
2.	Trade Name, if any	M/S TIRUBALA INTERNATIONAL PRIVATE LIMITED			
3.	Constitution of Business	Private Limited Company			
4.	Address of Principal Place of Business	C-7, TIRUBALA, PANKI INDUSTRIAL AREA, SITE-I, Kanpur Nagar, Uttar Pradesh, 208022			
5.	Date of Liability	01/07/2017			
6.	Period of Validity	From	01/07/2017	To	NA
7.	Type of Registration	Regular			
8.	Particulars of Approving Authority				
Signature		Validity unknown Digitally signed by DS GOODS AND SERVICES TAX NETWORK 1 Date: 2018.07.28 04:00:29 IST			
Name					
Designation					
Jurisdictional Office					
9.	Date of issue of Certificate	28/07/2018			
Note: The registration certificate is required to be prominently displayed at all places of business in the State.					

This is a system generated digitally signed Registration Certificate issued based on the deemed approval of application on 01/07/2017.

For TIRUBALA INTERNATIONAL PVT. LTD.


Authorised Signatory




GSTIN 09AAECT2086J1Z0
Legal Name TIRUBALA INTERNATIONAL PRIVATE LIMITED
Trade Name, if any M/S TIRUBALA INTERNATIONAL PRIVATE LIMITED

Details of Additional Places of Business

Total Number of Additional Places of Business in the State 3

Sr. No.	Address
1	85/71, AFIM KOTHI, KANPUR, Kanpur Nagar, Uttar Pradesh, 208003
2	C-1, PANKI INDUSTRIAL AREA, SITE-I, Kanpur Nagar, Uttar Pradesh, 208022
3	C-35/36, PANKI INDUSTRIAL AREA, SITE-I, Kanpur Nagar, Uttar Pradesh, 208022

For TIRUBALA INTERNATIONAL PVT. LTD.


Authorised Signatory




GSTIN 09AAECT2086J1Z0
 Legal Name TIRUBALA INTERNATIONAL PRIVATE LIMITED
 Trade Name, if any M/S TIRUBALA INTERNATIONAL PRIVATE LIMITED

Details of Managing / Whole-time Directors and Key Managerial Persons

1		Name	BRIJENDRA KUMAR AGARWAL
		Designation/Status	MANAGING DIRECTOR
		Resident of State	Uttar Pradesh
2		Name	HARSH KUMAR AGARWAL
		Designation/Status	Whole-Time Director
		Resident of State	Uttar Pradesh
3		Name	ADARSH KUMAR AGARWAL
		Designation/Status	Whole-Time Director
		Resident of State	Uttar Pradesh
4		Name	ANUJ KUMAR AGARWAL
		Designation/Status	Whole-Time Director
		Resident of State	Uttar Pradesh

For TIRUBALA INTERNATIONAL PVT. LTD.


 Authorised Signatory

आयकर विभाग
INCOME TAX DEPARTMENT

भारत सरकार
GOVT. OF INDIA

TIRUBALA INTERNATIONAL
PRIVATE LIMITED



02/04/2012

Permanent Account Number


AAECT2086J

यदि आपने / यदि सर करदाता को / यदि
आपका बैंक खाता, आपका बैंक
खाता नंबर, क्रेडिट कार्ड
आदि संवेदनशील जानकारी है भारत
बॉम्बे, पुणे - 411 045

If this card is lost / someone's card used to fraud
please inform / return to
Income Tax PAN Service Unit, NSDL
3rd Floor, Sappaley Chambers,
Near Bazaar Telephone Exchange,
Bamburda, Pune - 411 045

Tel: 91-20-2721 8082 Fax: 91-20-2721 8081
e-mail: helpline@nsdl.co.in

For TIRUBALA INTERNATIONAL PRIVATE LIMITED


Authorized Signatory